

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2708
TO BE ANSWERED ON 04th AUGUST, 2021

DIGITALIZATION OF PROCESS

2708. DR. CHANDRA SEN JADON:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is planning to digitalize the process of application, reply to query and Grant of License for Import of Restricted Items; and
- (b) if so, the status and details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) & (b): The process for application of licence for restricted items is online and paperless with effect from 23.03.2021. This includes the process of issuance, amendment and re-validation of the import licences.

The Directorate General of Foreign Trade (DGFT) Helpdesk service is a single-point ticket-based system to address international trade related issues including queries for issuance of grant of import licence for restricted items.
